

श्री लाल कृष्ण शर्मा : मैंने जो जवाब दिया है, वह नेगेटिव और प्रिंट्स दोनों पर एप्लाइ करता है ।

WRITTEN ANSWERS TO QUESTIONS

**Setting up of a Commercial Broadcasting Station at Cochin**

\*143. SHRI V. M. SUDHEERAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to increase the number of commercial broadcasting centres in Kerala State; and

(b) if so, whether Government have a proposal to set up a commercial broadcasting station at Cochin?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) No, Sir.

(b) Does not arise.

**Lease of Land at Budge Budge to M/s S. K. Oil & Co. by Port Trust, Calcutta**

\*145. SHRI SOMNATH CHATTERJEE: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Calcutta Port Trust Authority leased out a land at Budge Budge to M/s. S. K. Oil and Co. on lesser rate of rent than the scheduled rate resulting in a loss of Rs. 1 lakh per annum; and

(b) if so, the reasons thereof?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) The Calcutta Port Trust have reported that the land in question was leased at a concessional rate admissible under the Schedule.

(b) Does not arise.

**जापानी कम्पनियों के सहयोग से पावर टिलर का निर्माण**

\*147. श्री जगदम्बी प्रसाद यादव : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मिसविशी ट्रेक्टर और टिलर्ज लिमिटेड, बंगलोर एक जापानी कम्पनी के सहयोग से पावर टिलर का निर्माण कर रही है;

(ख) यदि हां, तो ठेके की शर्तें क्या हैं और कम्पनी को लाइसेंस दिये जाने के क्या कारण हैं ; और

(ग) क्या सरकार का विचार पावर टिलरों के मूल्य में कमी लाने का है ?

उद्योग मंत्री (श्री बृजलाल वर्मा) :

(क) जी, हां । मे० वी०एस०टी० टिलर्स ट्रेक्टर लिमिटेड, बंगलोर, टोकियो जापान के मे० मिसुविशी हैवी इण्डस्ट्रीज लिमिटेड, के सहयोग से शक्तिचालित हलों का निर्माण कर रही है ।

(ख) दोनों फर्मों के बीच सहयोग निम्नलिखित शर्तों पर स्वीकृत किया गया था :—

1. रायल्टी : 3% शक्तिचालित हलों और फालतू पुर्जों पर ।

2. तकनीकी जानकारी की फीस : 2,08,550 रुपये

3. जापानी कम्पनी द्वारा 15 लाख रुपये तक का निवेश आंशिक रूप से संयंत्र और मशीनों का संभरण करके और आंशिक रूप से जानकारी की फीस निवेश करके ।

शक्ति चालित हलों की पर्याप्त मांग को ध्यान में रखते हुए 6-4-1966 को औद्योगिक लाइसेंस दिया गया था।

(ग) जी. हां।

#### **Appointment of Commissions under Commission of Enquiry Act**

\*148. SHRI F. H. MOHSIN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many Commissions under the Commission of Enquiry Act have been appointed since the Janata Party has come into power at the Centre;

(b) the name or names of the Commissions; and

(c) the terms of reference of the various Commissions appointed and the period within which the Commissions are expected to report?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) Six Commissions have been appointed at the Centre since the Janata Party has come into power.

(b) and (c). The relevant Notifications appointing the Commissions are laid on the Table of the House [Placed in Library. See No. LT. 473/77].

#### **Plans for Backward Districts**

\*149. SHRI S. D. SOMASUNDARAM: Will the Minister of PLANNING be pleased to state:

(a) the present position of implementation of recommendation of Estimates Committee in paras 2.109-2.110 of their 69th Report (5th Lok Sabha) regarding formulation of district plans for each backward district;

(b) the number of districts which have been covered, particularly in Tamil Nadu;

(c) the stages of implementation of such plans; and

(d) whether Government propose to make a review of such plans with a view to making them realistic and amenable to orderly fulfilment?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) Following the recommendations of the Estimates Committee, the Planning Commission had impressed upon the State Governments the need for taking steps for the formulation of district plans.

(b) The position in March, 1976 was reported to the House in reply to part (b) of Lok Sabha Unstarred Question 1272 answered on 24th March, 1976. Tamil Nadu had even then prepared district perspective plans for 23 development districts through 13 district planning cells and techno-economic feasibility studies had been completed for more industrially backward districts, viz. Ramanathapuram, Dharmapuri, Thanjavur and South Arcot. Report on the present position of the plans has been called for from the State and will be laid on the Table of the House.

(c) The implementation of the plans will depend on the resources that can be earmarked for the various parts of the plan from the State Plan resources. As regards present position information has been called for and will be laid on the Table of the House when received.

(d) The main parameter for a district plan is that it must be realistic and be capable of performance within a reasonable time frame. With the present thrust on integrated rural development and employment, the district plans will be reviewed and the work will be taken up as preparatory to the Sixth Plan Programme.

#### **Conversion of Trainees to Apprentice in Eastern Coalfields Limited**

\*154. SHRI ROBIN SEN: Will the Minister of ENERGY be pleased to state:

(a) whether the trainees in Eastern Coalfields Ltd. recruited in 1974 were